

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

44

C.S.P. No. 651/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES: Rajeev Kappor & Ors.
V/s
Baldev Alloys Pvt.Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mustafa Doctor, Senior Adv. a/c Ms. Pnyanka Desai and Mr. Parth Gokhale 1/b Chaitan & Co. for Resp Nos. 1 to 4.		
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Akshay Petkar 1/b
Zunzorao & Co.
for Respondent No. 5



FOR THE PETITIONER:

CHIRAG MODY,
NAUSHER KOHLI
SAMIT SHUKLA
1/b DSK Legal



P.T.O.

ORDER

CP No. 651/241-242/NCLT/MB/MAH/2017

Ad-Interim Order issued separately.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)